**Decline im National Savings rate in the public sector**

2236. SHRI K. VASUDEVA PANIC-KER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that na- tional savings rate especially in pub lic sector has registered a steady de cline in the past few months;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to check the fall?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRl SUKH RAM): (a) to (e) Estimates of national saving and national saving rate are prepare^ annually on the basis of detailed accounts contained in budget document's of Central & State GovernmentSj accounts of public sector and private corporate sector enterprises, etc. These accounts are not available on a monthly basis. Hence it is not possible to measure changes in the national savings rate especially in the public sector in the past few months.

**आतंकवादियों के साथ बातचीत किया जाना**

2237. **श्री रामसिंह भाई पातलीया-भाई राठवा :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 27 अक्तूबर, 1986 के सान्ध्य दैनिक "सान्ध्य टाइम्स" में "उग्रवादियों से सरकार बातचीत करे" शीर्षक से छपे समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है और इस विषय में सरकार क्या कार्यवाही करने का विचार रखती है;

(ग) क्या देश के विभिन्न भागों से यह मांग हो रही है कि सरकार उग्रवादियों से बातचीत करे ;

(घ) क्या इस तरह की बातचीत इस समस्या के समाधान में लाभदायक सिद्ध हो सकेगी ; और

(ङ) यदि हां, तो इस तरह की बातचीत कब तक होने की संभावना है और यदि नहीं तो उसके क्या कारण हैं ?

**कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम्)** :(क) से (ङ) उग्रवादी तत्वों के साथ बातचीत करने के बारे में समाचार पत्र में छपे समाचार की सरकार को जानकारी है ।

इस प्रकार के तत्वों के साथ बातचीत करने का कोई प्रस्ताव नहीं है ।

**Making the reporting of Nuclear mishaps Obligatory**

2238. SHRI TALARI MANOHAR: Will the PRIME MBNISTER be pleased to state:

(a) whether reporting of nuclear mishaps has been made obligatory from October 27, 1986 by five nuclear powers, as reporter in the Statesman of 14th October, 1986; and

(b) whether India also propose to be a party thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRJ K. R. NARAYANAN). - (a) and (b) An international convention on early notification of nuclear accidents adopted in the Special Session of General Conference of International Atomic Energy Agency (IAEA) held in Vienna during September, 1986 provides for early notification of nuclear accidents with possible transboundary effects to those States which may be affected. About 60 countries are al-ready signatories to this convention. India signed the convention on September 29, 1986.